

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Misc. Application No. 102 of 2010**  
**In**  
**Appeal No. 231 of 2009**

**Date of decision: 16.11.2010**

1. M/s. Alka Securities Limited  
203, Anupam Building,  
Dadabhai Cross Road no. 2,  
Andheri (W), Mumbai – 400 053.
2. Mahesh Kothari Share & Stock Brokers  
Pvt Ltd.  
54, Bombay Mutual Chambers,  
Ambalal Doshi Marg, Fort,  
Mumbai – 400 023.
3. Alka M. Pandey
4. Mahendra Pandey
5. Mahesh Natwarlal Kothari
6. Ms. Anjuben Kothari
7. Mr. Brijesh Kothari  
Nos 3 to 7 residing at Plot No. 10,  
Road no. 10, Nutan Laxmi Society,  
Juhu Vile Parle Scheme,  
Mumbai – 400 049.
8. Ravi Pandey  
Flat No 302, Haria Park,  
Vaapi Silvaasa Road, Vaapi, Gujarat.
9. Ms Dimple Prasad nee Kothari  
4, Sethidham, 11<sup>th</sup> Road, Khar (West),  
Mumbai – 400 054.

...Appellants

Versus

Securities and Exchange Board of India  
SEBI Bhavan, Plot No. C-4A, G-Block,  
Bandra-Kurla Complex,  
Mumbai.

... Respondent

Mr. Sean Wassoodew, Advocate for Appellants.

Mr. Shiraz Rustomjee, Advocate with Mr. Kersi Dastoor and Mr. Karan Vyas,  
Advocates for the Respondent.

CORAM : Justice N.K. Sodhi, Presiding Officer  
Samar Ray, Member  
P.K. Malhotra, Member

Per : Justice N.K. Sodhi, Presiding Officer (Oral)

Same order as in Misc. Application no. 101 of 2010 in Appeal no. 231  
of 2009 decided on November 16, 2010.

Sd/-  
Justice N.K. Sodhi  
Presiding Officer

Sd/-  
Samar Ray  
Member

Sd/-  
P.K. Malhotra  
Member

16.11.2010  
Prepared and compared by :  
msb